

and Plantation Development Corporation has been set up under the aegis of the Ministry of Agriculture and Irrigation, Department of Agriculture. The total outlay for Andaman and Nicobar Islands for the year 1978-79 agreed to by the Planning Commission is about Rs. 1040 lakhs. The major development sectors covered are:—

(Rs. in lakhs)

Sector	Amount
1. Agriculture Production etc.	56.00
2. Animal Husbandry	30.00
3. Fisheries	40.00
4. Forest	129.00
5. Cooperation	11.00
6. Industries	12.00
7. Shipping	111.00
8. Roads and Bridges	221.00
9. Welfare backward classes	7.00

Stamping of cloth prices

1372. SHRI DEORAO PATIL:
SHRI S. KUMARAN:
SHRI YOGENDRA SHARMA:
SHRI GULABRAO PATIL:
SHRI SWAMI DINESH
CHANDRA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's decision to the effect that the textile manufacturers should stamp the prices on cloth showing the ex-factory cost plus excise levy has been stayed; and

(b) if so, what are the reasons therefor and to what extent the retail cloth prices have been affected on that account?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

Future of Released Emergency Commissioned Officers Employed in the N.C.C.

1373. SHRIMATI LAKSHMI
KUMARI CHUNDAWAT:

SHRI GURUDEV GUPTA;
SHRI PRAKASH MEHRO-
TRA:
SHRIMATI HAMIDA HA-
BIBULLAH:
SHRI SAWAISINGH
SISODIA:

Will the Minister of DEFENCE be pleased to state the service prospects of the released Emergency Commissioned Officers who have been absorbed as Administrative Officers in the National Cadet Corps and have completed more than five years of service?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHER SINGH): Several released Emergency Commissioned officers have been granted Commissions as whole time NCC officers. They are appointed on a temporary basis for a period of three years and extensions of service are given to them, provided their performance is satisfactory,—for three years at a time upto the age of 55.

The Evaluation Committee on NCC headed by Dr. G. S. Mahajan had recommended that this category of officers should be gradually replaced by regular service officers. However, this has not been found possible due to the continued shortage of regular service officers.

As several of these officers have rendered fairly long and continuous service in the NCC, a proposal to provide security of tenure, to those of them who have a good record of service, is being examined.

Use of Thermocole-Ice Pail by Scooter Riders

1374. SHRI SUJAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that many people riding on two wheeler scooters wear thermocole-ice pail instead of regular helmets, meant for protection in case of accidents, and thus dodge the police; and

(b) if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) Some persons driving two wheeler scooters, motor cycles have been found to be wearing sub-standard helmets and they have been prosecuted. Public is being educated through road safety campaign to wear crash helmets of I.S.I. specification.

Compensation to Pong Dam Oustees

1375. SHRI F. M. KHAN: Will the Minister of ENERGY be pleased to refer to answer to Unstarred Question 539 given in the Rajya Sabha on the 4th August, 1977 and state:

(a) the amount of compensation paid to each of those persons who have not yet been ousted from the Pong Dam Area and the area of the alternative land allotted to these persons; and

(b) whether Government have paid any compensation for acquiring water springs, institutions, cattle ponds, and religious places in Dhameta village; if so, who have been paid the compensation money?

THE MINISTER OF ENERGY (SHRI P RAMACHANDRAN): (a) A statement I indicating the amount of compensation paid to the 19 oustees of village Dhameta is given in Annexure—I. Of these 19 outstees, only 9 were eligible for allotment of land

measuring 15.625 acres each in the Rajasthan Canal Project Area, and have been allotted land.

(b) The information is contained in Statement—II.

Statement I

The amount of compensation paid to each of those persons who have not yet been ousted from Pong Dam Area, Tika Dhameta Tehsi Dehra District Kangra.

Name of person Sarvasri	Amount of compensation paid
Jaishi Ram S/o Mehar Chand .	180.00
Ram Singh S/o Reflu .	7223.18
Mehar Singh S/o Nathu .	5313.78
Rattan Singh S/o Sucheta .	454.55
Nirmal Kumar S/o Agya Ram	6390.55
Bishamber S/o Rup Sain .	23725.72
Kangra Co-operative Bank Building of Bishamder Dass .	10495.59
Shambo Ram S/o Shiv Nand .	6099.89
Sant Ram S/o Mohinder .	9366.69
Sita Ram S/o Amrita .	21287.05
Moti Ram S/o Niru (Khozu) .	4350.24
Sukh Lal S/o Barbar .	4655.71
Smt. Jai Devi Wd/o Prabh Dyal	1453.26
Sankar Dass S/o Bhagat .	178.32
Babu Ram S/o Gold Smith .	6240.75
Som Datt S/o Naudha Ram .	1681.75
Uttam Chand S/o Kishan Chand	511.58
Dharm Singh S/o Santu .	28930.38
Parveen Singh S/o Chuhru .	5664.73
Total .	Rs. 144203.72

Statement II

Details of Compensation awarded and paid for acquiring water springs, institutions, cattle ponds and religious places in Dhameta Village

Name of Property	Compensation awarded by Land Acquisition Collector	To whom paid
	Rs.	
1. Path	16,190.97	D.C. Kangra
2. Land (Bus Stand)	3,019.51	Do.
3. Wells (Bowlics)	22,536.66	Do.
4. Cattle Pond	9,428.70	Do.
5. Patwar Khana	11,560.87	Do.
6. Government High School	46,720.56	District Education Officer, Dharamsala.
7. Mandir (Shivdiwala)	5,003.73	S/Shri Ishar Dass, Sant Ram Sons of Mehndoo Ram, being their own property. (as determined by the Land Acquisition Officer).